

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The All Principal District & Session Judges,
State of J&K

NO:- 34853-74-STB Dated :- 29.8.018

Subject :- Information regarding cases pertaining to Matrimonial
disputes etc.

Sir,

As desired, you are requested to furnish the information of your
court and courts subordinate to your Court (Consolidated) in respect of the
following types^{of} cases :-

S.No.	Nature of cases	Institution w.e.f 01.08.2017 to 31.07.2018	Pendency as on 31.07.2018
1	Matrimonial disputes		
2	Maintenance		
3	Domestic Violence		
4	Guardian and custody of Children		

The requisite information be furnished to this office by or before
01.09.2018 through e.mail/tele fax No. **0194- 2506639** so that the same is
placed before to Hon'ble the chief Justice .

Yours faithfully,

(Sanjay Dhar)
Registrar General

NO:- 34875 STS Dt:- 29.08.2018

Copy forwarded to Incharge NIC, High Court of J&K, Srinagar for
uploading the same on the High Court web site .

Registrar General